

[*Translation*]

**Power Generation in Bihar**

5140. SHRI RAJ MANGAL MISHRA: Will the Minister of ENERGY be pleased to state:

(a) whether Kanti Thermal Power Plant is not generating power according to its capacity due to the shortage of superior quality coal; and

(b) the steps proposed to be taken by Government to ensure the full generation of power there?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). During the period July–September, 1989, the Kanti Thermal Power Plant of Bihar State Electricity Board had not received coal of the requisite quality. The quality of coal received improved since October, 1989 and no further complaint has been reported to the Central Electricity Authority in this regard. During the year 1989-90, the generation at this power plant has been less than the target. Even during the period October, 1989 to March, 1990, when the requisite quality of coal was received, the generation was less than the target.

**Airport at Jhansi**

5141. SHRI RAJENDRA AGNIHOTRI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the construction work of Jhansi Airport in Uttar Pradesh is going on as per schedule;

(b) if not, the reasons for delay;

(c) whether there is any proposal to link Jhansi with other places by air;

(d) if so, the details in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) National Airports Authority does not contemplate any construction work at Jhansi airport as no specific request has been received either from Vayudoot or Indian Airlines for operation of scheduled flights to/from Jhansi. However, the State Government has since repaired the airstrip which is now being used by its own aircraft.

(b) Does not arise.

(c) to (e). Shortage of aircraft capacity in Vayudoot fleet and constraint of other resources do not permit operations of air services to Jhansi in the immediate future.

**LPG Bottling Plant in Gangaganj, Kanpur**

5142. SHRI KESHARI LAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any LPG bottling plant has been set up in Gangaganj (Panki), Kanpur;

(b) if so, the names of persons whose land was acquired by Government for the said purpose;

(c) whether compensation has been paid to all of them;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Government had assured the affected persons to give them jobs; and

(f) if so, the number of persons to whom jobs have been given so far?